GOVERNMENT OF INDIA ATOMIC ENERGY LOK SABHA

UNSTARRED QUESTION NO:2820 ANSWERED ON:30.07.2014 ATOMIC ENERGY PLANT Mahato Shri Bidyut Baran;Singh Shri Giriraj

Will the Minister of ATOMIC ENERGY be pleased to state:

(a) the details of Government plan to set up Nuclear Power Plant in the country;

(b) whether the Government proposes to set up an atomic energy plants in Bihar and Jharkhand States and if so, the details thereof and the locations identified for the purpose;

(c) whether any study is proposed to be conducted prior to taking such decision;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the time by which the new plants are likely to be set up?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

(a) During the XII Five Year Plan, start of work on nineteen new nuclear power reactors with a capacity of 17,400 MW is planned. More nuclear power reactors are also planned to be set up beyond XII Plan, in future.

(b) At present, the Site Selection Committee (SSC) of the Department of Atomic Energy is evaluating the sites proposed by the Bihar State for locating a nuclear power plant. Currently, there is no proposal for setting up a nuclear power plant in Jharkhand.

(c)&(d) The criteria for selection of a site are laid down in the Atomic Energy Regulatory Board (AERB)'s Code of Practice on Safety in Nuclear Power Plant Siting. These, inter-alia, include seismicity, location of faults, geology, foundation conditions, meteorology, potential of flooding (from tsunami, storm surge etc. at coastal sites, and from rain, upstream dam break etc. at inland sites), proximity to airports, military installations, facilities storing explosives and toxic substances etc. In addition, availability of land, water, demand of electricity in the region, and availability of other energy options also form the basis for evaluation of potential sites.

(e) The time frame to set up a new plant can only be arrived at on identification of suitable site after evaluation by Site Selection Committee (SSC) and accord of its "in-principle" approval by the Central Government.